RAJYA SABHA

Monday, the 20th June 1977/the 30th Jyaistha, 1899 (Saka)

The House met at eleven of the clcck.

Mr. Deputy Chariman in the Chair.

ORAL ANSWERS TO QUESTIONS

National Symposium on Secondary Oil Recovery Methods

*151. SHRI IBRAHIM KALANIYA :† SHRI KHURSHID ALAM KHAN :

> SHRI JAGDISH JOSHI : SHRI JAGAN NATH BHAR-DWAJ :

SHRIMATI AMARJIT KAUR:

Will the Minister of PETROLEUM CHEMICALS AND FERTILISERS be pleased to state the details of the recommendations made by the National Symposium on Secondary Oil Recovery Methods held recently and the action taken by Government thereon?

MINISTER OF THE PETROLEUM. CHEMICALS **FERTILIZERS** AND (SHRI H. N. BAHUGUNA): The national Symosium, the first of its kind in India, on Secondary Oil Recovery Methods sponsored by the University Grants Commission, was held in Indian School of Mines. Dhanbad from 27th to 29th November, 1976. As a result of the deliberations at the Symposium, the following Oil Recovery methods were recognised to be the most relevant at present for our Oil fields:

- (1) Improved water-floods using polymers and surfactants.
- (2) Miscible flooding with carbon dioxide.
- (3) Steam-flooding.
- (4) Bottom-hole heating.

6 RSS/77-1

- (5) Improved oil recovery methods applicable to carbonate reservoirs.
- (6) Intensification inter alia of Research and Development efforts.

These recommendations have been brought to the notice of the agencies engaged in oil exploration in the country.

श्री इब्राहोम क्लानिया मिम्पोजियम ने जो मुझाव दिये हैं, यदि वह लाभदायक हैं, तो मरकार उनके उपयोग के लिये क्या प्रयाम कर रही हैं?

श्री हेमबती नन्दन बहुगुणा : मान्यवर, सिम्पी-जियम ने जो सलाह दी है, उस सलाह के मृताबिक कार्य करने के लिए जो हमारे विविध श्रंग हैं, इस कार्य में लगे हुए है. उन मबको सनर्क किया गया है श्रीर उनसे कहा गया है कि उनकी उप-योगिता को कार्यक्ष में परिणत करने के लिये चेटा करें।

श्री इलाहीम बलानिया क्या मही महोदय यह भी बताने की कृपा करेगे कि पिछने तीन वर्षों में इस प्रकार के तेल का देश में कितना उत्पादन हुआ है, श्रीर देश को उसकी आवश्यकता कितनी है?

श्री हेमवती नन्दन बहुगुणाः यह प्रश्न इसमें नहीं उठता।

SHRI KHURSHED ALAM KHAN: In view of the fact that the crude oil Prices have sky-rocketed during the last two years, the importance of secondary oil recovery can hardly be stressed. The hon-Minister has read out a number of recommendations and said that instructions have been issued to the concerned authorities to take action. I suppose this is a very vague sort of statement which the hon. Minister has made, and I do not think we can get any positive result with this sort of approach and attitude. Anyway, 1 would like to know whether it is a fact that one of the suggestions made is in respect of the possibility of increase of about I per cent in the recovery of oil which can result in a very substantial quantity of oil annually. What are the authorities doing about this suggestion particularly?

[†]The question was actually asked on the floor of the House by Shri Ibrahim Kalaniya.

4 -, 5-

SHRI H. N. BAHUGUNA: The secondary methods are not confined to any particular country. Some of them are already in use and we are trying to bring up the optimum results from out of our own knowledge and also by supplementing this knowledge by foreign consultants like the French who have some knowledge on it. They have their French Institute of Petroleum which is helping us in this particular matter.

I am sorry to say that the hon. Member has misunderstood my reply as being vague. I have positively said about the recommendation that the ONGC, Oil India and others who are concerned with the drilling business on-share and off-shore have been asked to go into these things. The recommendations came in only in November, 1976; It is too early to say what result they would be having in view of these recommendations.

But, Sir, as far as this water flooding business, for example, is concerned, it is already in use and whatever little benefit comes out of it is already there.

श्री जगदोश जोशी: श्रीमन, क्या मंत्री महोदय यह बनाने की कृपा करेंगे कि इस प्रक्रिया के माध्यम से जिन कुग्रों से तेल निकलता है वहां काफो मावा में गैम जला दी जाती है जो निरर्थक मान ली जाती है श्रीर उसके उपयोग की कोई प्रक्रिया अभी तक निकल नहीं पायी है। ग्रासाम में श्रीर यहां तक कि बाम्बे हाई में भी काफी गैम को जला दिया जाता है ऊपर ही ऊपर। तो इस प्रक्रिया के माध्यम से उसके उपयोग के विषय में सरकार क्या कदम उठा रही है?

श्री हेमकतो नत्वन बहुगुणा: मान्यवर, तेल के साथ कुछ गैम निकलती है। जहां उस गैस की क्षमता ऐसी होती है कि गैस का उपयोग किसी कार्य विशेष में किया जा सकता है जैसे पैट्रो-केमिकल्स के सिलसिने में, फर्टिलाइजर बनाने के सिलसिने में, वहां उपयोग के श्राधार पर उसका प्रयोग कर दिया जाता है। जहां वह इकनामिक प्रीभोजीयान नहीं होती है श्रीर इतनी कम होती है कि उसका इस्तेमाल ही नहीं हो सकता है, वहां उसको छोड़ दिया जाता है, वह फनेयर कर दी जाती है, बर्न कर दी जाती है, वर्न कर दी जाती है, वर्न कर दी

उपयं। गिना हो- उसकी उपयोगिता की गैम पाते ही पहले से पता नहीं हो सकता है कि कृए के खोदने और तेल के निकलन के पहले कितनी गस निकलेगी इसलिये गैस निकलने के और उसके उपयोग के बीच में एक टाइम लेंग है, एक समय का प्रतिबन्ध ग्रा जाता है उदाहरण के लिये बाम्बे हाई में हमारी गैम निकली है वह गैस हम जला रहे हैं यह बहत कीमती होती है परन्तु इसको किनारे पर लाने के लिये बहुत बड़े धन की जरूरत होती है जो म्रभी पास हमा है ग्रीर इनकी स्कीम बनेगी पाइपस के जरिये उसको किनारे लाये तब उसका उपयोग हो सकता है। लेकिन मैं माननीय सदस्य से कहता हं कि गैम की, इतनी मृत्यवान चीज को, एक क्षण भी देश के हित में नहीं है कि अगर उसका उपयोग हो सकता है तो उसकी बेकार जलाया जाय।

SHRI JAGAN NATH BHARDWAJ: Sir, in order to make proper use of the recommendations made at the seminar, will the honourable Minister be pleased to consider the desirability of appointing an expert committee at Government level so that it can study the usefulness of these recommendations and the Government can take action early on the basis of the report of this committee?

SHRI H. N. BAHUGUNA: Experts are being consulted. But I do not propose to appoint any committee because that will delay the benefits that would otherwise accrue.

United Nations Conference on the Law of the sea

*152, SHRI LAKSHMANA MAHA-PATRO :†

SHRI BHOLA PRASAD: DR. Z. A. AHMAD:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the subjects discussed at the Sixth Session of the United Nations Conference

†The question was actually asked on the floor of the House by Shri Lakshmana Mahapatro,